

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1193
ANSWERED ON:15.07.2004
NEW REFINERIES IN TENTH FIVE YEAR PLAN
Nayak Shri Ananta

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether new refineries are being established in the Tenth Five Year Plan;
- (b) if so, the details thereof, State-wise and the funds allocated in the Tenth Plan thereto, project-wise;
- (c) whether Paradeep Oil Refinery be made fully operational by end of the Tenth Plan;
- (d) if not, the reasons therefor;
- (e) whether new refineries by private enterprises are coming up in the Eastern Coast;
- (f) if so, the details thereof, location-wise; and
- (g) the time by which they would be made fully functional?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a)&(b): Four new refineries as per attached details are proposed to be set up by Oil Sector PSUs in the Tenth Five year Plan. However, their completion is likely to spill over beyond Tenth Five Year Plan.

(c)&(d): As per the Memorandum of Understanding signed between Government of Orissa and Indian Oil Corporation Limited on 16.2.2004. IOCL will initiate all necessary steps to complete construction of the refinery by the year 2009-10. However, if market conditions in the country favour higher levels of domestic sale of products from the refinery as compared to earlier estimate, IOCL will endeavor to complete the project by 2008-09.

(e) to (g): As per available information, no grassroot refinery is proposed to be set up in the Eastern Coast. However, the oil refining sector was delicensed in June,1998. Therefore, any entrepreneur can now put up a refinery in the country without seeking a licence for setting up the same.

ANNEXURE

ANNEXURE REFERED TO IN REPLY TO PARTS (a) AND (b) OF THE LOK SABHA UNSTARRED QUESTION NO.1193 BY SHRI BHARTRUHARI MAHTAB AND SHRI ANANTA NAYAK TO BE ANSWERED ON 15TH JULY, 2004 REGARDING NEW REFINERIES IN TENTH FIVE YEAR PLAN.

S.NO. NAME OF THE REFINERY LOCATION INSTALLED FUNDS ALLOCATED
CAPACITY DURING XTH PLAN
(IN CRORE)

1. Paradip Refinery, IOCL Paradip, Orissa 9 MTPA 2680.61
2. Guru Gobind Singh Refineries Bhatinda, Punjab 9 MTPA 2251
Limited, HPCL

3. Bina Refinery, BPCL Bina, Madhya Pradesh 6 MTPA 1215.5

4. Lohagara Refinery, BPCL Lohagara, Uttar 7 MTPA 100

